

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 207/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.11.2017**

NAME OF THE COMPANY: Aerobridge Cargo Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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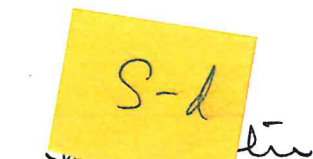
For the Petitioner:	Mr. Ashish Bhagat, Mr. Abdhesh Chaudhary and Mr. Ritik Malik, Advocates
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For the Respondent:	None
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ORDER

Notice to the ROC as well as to the Income Tax Department through its Standing Counsel returnable on 8th December, 2017. Dasti as well. Affidavit of service be filed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**